

- (i) An integrated export promotion plan to ASEAN and neighbouring countries has been drawn up ;
- (ii) Concentrated promotional activities will be undertaken in the major markets of West Europe, USA, Australia and Middle-East ;
- (iii) Exploring grater avenues for project exports by means of joint ventures and sub-contracting with renowned prime contractors of West Europe, Japan and USA.
- (iv) Exploring possibilities of grater participation by Indian firms in internationally financed projects.

**Reopening of Sick Textile Mills in the Country**

957. SHRI CHHITTUBHAI GAMIT : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Union Government have extended its co-operation to the States for reopening the sick textile mills in the country ;

(b) if so, the number of sick textile mills in Gujarat ;

(c) if so, the details regarding the steps taken by the State Government ; and

(d) whether some financial assistance have also been sought from the Centre in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) Yes, Sir.

(b) to (d) The cases of 24 sick/closed mills in Gujarat have been referred to a Group of Officers, which has been constituted by the Government to explore the possibility of rehabilitating those mills which are potentially viable. The Group includes

representatives of the State Government, financial institutions and banks. In case of 13 of these mills rehabilitation packages involving some concessions/reliefs from the Central and State Governments and financial assistance by the financial institutions and banks have been worked out.

**Reimbursement of Cash Losses of Cotton Corporation of India**

968. SHRI B. V. DESAI : Will the Minister of COMMERCE be pleased to state :

(a) whether his Ministry had decided to reimburse cash losses of the Cotton Corporation of India ;

(b) if so, whether the accumulated losses amounted to Rs. 75 crores ;

(c) the extent to which the reimbursement will result in reduction of net losses ;

(d) the other measures being considered to help CCI so that they may improve their position instead of losses ;

(e) whether it is a fact that CCI has been asked to co-ordinated with the National Textile Corporation for the supply of cotton; and

(f) the extent to which the position of the CCI has improved ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The Ministry has reimbursed cash losses amounting to Rs. 54.50 crores as loan to the Cotton Corporation of India repayable in annual instalments alongwith interest.

(b) Yes, Sir. The cash losses upto 31-8-1983, amounted to Rs. 75.31 crores.

(c) Since the reimbursement of cash losses is in the form of loan there will be only saving in the interest payments to the concerned banks. The annual savings on this account will be about Rs. 1.36 crores.

(d) with a view to improving the working of the Cotton Corporation of India as also to reduce losses, the Cotton Corporation of India is affecting sales simultaneous to purchases. As a result of this, Corporation is maintaining minimum inventory and is saving in the carrying charges.

The Share Capital of the Corporation has also been increased recently by Rs. 1 Crore, and a provision of a further sum of Rs. 4.00 crores has also been made in B. E. 1984-85. The Corporation has also been reimbursed an amount of Rs. 28.23 crores towards losses suffered by it on account of import of cotton during 1976-77 to enable it overcome financial difficulties.

(e) Yes, Sir.

(f) The Corporation has improved its position compared to the previous year. The Corporation has made a net profit of Rs. 162 lakhs before providing for interest on loans for nine months ending 31st May, 1984, as compared to a loss of Rs. 1383-03 lakhs in the previous year for the corresponding period.

#### Review of Low Profitability of ITDC and ITDC Hotels

969. SHRI B.V. DESAI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that the continued low profitability of India Tourism Development Corporation is being reviewed and there is a proposal that there is no need to build 5-star hotels in the Seventh Plan ;

(b) if so, the main reasons for the low profitability of the ITDC hotels ;

(c) whether any enquiry has been conducted in regard to the low profits of these hotels; and

(d) whether Government are convinced that there will not be any purpose to ban further ITDC hotels in the country during Seven the Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) to (d) During the period from 1980-81 to 1982-83 the profits of ITDC have been increasing. The decline in profit during 1983-84 is due to heavy burden of depreciation, interest, etc. on account of the commissioning of three new hotels in New Delhi.

The working of the ITDC hotels is under constant review. To ensure good financial viability, the Corporation has adopted various measures e. g. aggressive marketing, product improvement and cost control, stringent economy measures in administrative expenditure, etc.

Construction of hotels including 5-star hotels, will be taken up by ITDC during Seventh Five Year Plan subject to market demands, feasibility report, availability of funds, etc.

#### Textile Mills Closed in Bombay

971. SHRI GEORGE FERNANDES : Will the Minister of COMMERCE be pleased to state :

(a) the number of textile mills which are still closed in Bombay ;

(b) whether the mills taken over by Government are operating to full capacity ; and

(c) the total number of workers who are without employment consequent upon the textile workers strike in Bombay ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : (a) The number of cotton textile mills closed in Bombay is four as on 30-6-1984.

(b) No, Sir.

(c) No precise estimate is available regarding the number of workers who are without employment.